



Remittance Order: 2784/8511/2025

Western Regional Office
Recoverywro@sebi.gov.in

The Principal Officer /
Chairman & Managing Director / CEO
All Banks / All Mutual Funds in India

Sub: Remittance of attached amount under Attachment Proceeding Nos. 15778 and 15779 of 2026

1. It may be recalled that the Recovery Officer vide the subject attachment proceedings in **Recovery Certificate No. 8511 of 2025 dated January 07, 2025** had directed attachment of Bank/Demat Account(s) of **Add Life Pharma Ltd (PAN: AAFCA5165L) ["Defaulter"]** against the total due of Rs. 55,21,000/- with further interest, all costs, charges and expenses, etc.
2. Whereas Notice of Demand dated January 07, 2025 has been sent to Defaulter and Notices of Attachment of Bank Account(s) dated September 3rd, 2026 has been issued to you.
3. Whereas the outstanding dues from the Defaulter as on date is an amount of **Rs. 59,41,000/- (Rupees Fifty Nine Lakh Forty One Thousand Only)**.
4. Accordingly, you are hereby directed to remit the amount to the extent as mentioned in Para 3 above lying in the account of the Defaulter with your Bank and remit the amount, forthwith to SEBI by way of **EFT/NEFT/RTGS to A/c No. SEBIRRDPEN8511 of ICICI Bank , IFSC Code- ICIC0000106** immediately and intimate the remittance details by email to recoverywro@sebi.gov.in in the format as given in table below:

Case Name and Recovery Certificate Number :	
Name of Payee:	
Date of Payment:	
Amount Paid :	
Transaction No. :	
Bank Details from which payment is made :	

5. However, if the defaulter is not having any type of accounts with you, the same need not be informed to SEBI.





6. This direction is issued in exercise of powers conferred under section 28A and 28B of the SEBI Act, 1992 as amended by the Securities Laws (Amendment) Act, 2014 r/w relevant sections of the Income Tax Act and the Income Tax Rules.

Given under my hand and seal at Ahmedabad this 26th Day of October, 2026.

SEAL

J Shandilya
RECOVERY OFFICER



Copy to:

जैनेन्द्र शांडिल्या / JAINENDRA SHANDILYA
वसूली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
पश्चिमी प्रादेशिक कार्यालय / Western Regional Office
अहमदाबाद / Ahmedabad

Add Life Pharma Ltd

Address 1: 412-2/C, Payal Complex, Opp. Fortune Towers, Sayajigunj, Vadodara, 390020 Gujarat, India

Address 2: 305, Ashwamegh Avenue, Near Mithakhali under Bridge, Navrangpura, Ahmedabad – 380009, Gujarat, India

Address 3: Survey No 322/E, Indrad Near Ankhol Bus Stop, Kadi, Kalol road, Kadi, Gujarat - 382715